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C.A.No. 658 OF 2002
ITEM No.4

Court No. 1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 4 in Civil Appeal No.658/2002

HALDIA REFINERY CANTEEN EMPS.UNION & ORS

Appellant (s)

VERSUS

M/S INDIAN OIL CORPORATION LTD. & ORS.

Respondent (s)

(With Appln(s). for early hearing)
(With Office Report)

Date : 16/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)Mr. Jitendra Sharma, Sr. Adv.
Ms. Minakshi Vij.,Adv.

Mr. P.N. Jha, Adv.

For Respondent (s)Mr. V.N. Koura, Adv.

Mr. A. Mariarputham, Adv.

Ms. Aruna Mathur, Adv.

Mr. Anurag D. Mathur, Adv.

M/s Arputham, Aruna & Co., Adv.

Mrs.K. Sarada Devi, Adv.

UPON hearing counsel the Court made the following

O R D E R

I.A. is allowed. List this matter for hearing

after six months.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER